

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4885  
ANSWERED ON:02.09.2011  
WELFARE OF WOMEN AND CHILDREN  
Das Shri Bhakta Charan

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

(a) whether her Ministry has set up special norms to fund the activities under special component plans for the Scheduled Castes and Tribal Sub-Plan for the benefit of women and children belonging to Scheduled Castes/Scheduled Tribes communities; and

(b) if so, the details thereof?

**Answer**

MINISTER OF STATE OF THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b): The Ministry of Women and Child Development has not set any special norms to fund the activities for the benefit of women and children belonging to Scheduled Castes/Scheduled Tribes communities. However, in accordance with the guidelines of Planning Commission, the Ministry has earmarked 20% and 8.2% of its Plan Outlay for the year 2011-12 under Scheduled Caste Sub Plan and Tribal Sub Plan respectively.